

>

Title: Secretary-General reported a message from Rajya Sabha that at its sitting held on the 3rd August, 2010, Rajya Sabha passed the Industrial Disputes (Amendment) Bill, 2010.

SECRETARY-GENERAL: Madam, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Disputes (Amendment) Bill, 2010 which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 2010."

2. Madam, I lay on the Table the Industrial Disputes (Amendment) Bill, 2010, as passed by Rajya Sabha on the 3rd August, 2010.
